

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4470

ANSWERED ON:07.09.2012

UPGRADATION OF AYUSH INSTITUTIONS

Guddu Shri Premchandra;Singh Shri Murarilal;Thomas Shri P. T.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received a number of proposals for the strengthening and upgradation of AYUSH institutions from various States including Madhya Pradesh;
- (b) if so, the details thereof along with the action taken thereon during the last three years and the current year, proposalwise and State/UT-wise;
- (c) whether funds have been sanctioned and released to the AYUSH institutions for their upgradation;
- (d) if so, the details thereof, institutionwise and State/UT-wise; and
- (e) if not, the reasons therefor along with the time by which remaining sanctioned funds are likely to be released to these AYUSH institutions?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN)

- (a) & (b): Under the Centrally Sponsored Scheme for Development of AYUSH Institutions, proposals have been received from State/UTs including Madhya Pradesh seeking grant-in-aid. The state wise details of the proposals received and approved during the last three years and the current year are given at Annexure I.
- (c) & (d): The Institution-wise and State/UT-wise details of funds sanctioned and released to the AYUSH Institutions during last three years are given at Annexure II. No funds have been sanctioned or released to any Institution during the financial current year so far.
- (e): Grants could not be released in respect of remaining proposals due to non submission of required documents by the concerned State/Institutions. The sanction of fresh grants in aid to any Institution depends on clearance of past Utilization Certificate in respect of earlier grants and on receipt of complete proposals supported by documentations.